



**DEPARTMENT OF BANKING SUPERVISION
CENTRAL OFFICE
(Audit Regulation Section)**

Statutory Branch Auditors recommended for appointment in Public Sector Banks – 2015-16

During the year 2015-16, all the 25 PSBs have exercised managerial autonomy in regard to selection and appointment of SBAs.

The [names of audit firms](#) recommended by these 25 banks and approved by RBI are displayed on the web-site.

While approving names of audit firms, banks were advised not to allot more than three branches per audit firm and that they should allot branches, to the extent possible, to the audit firms taking into consideration their category and audit experience in such a way that bigger branches are audited by larger/experienced audit firms.